

was offered the post of Additional Director General of Health Services. He proceeded on leave for some personal reasons. He expressed his preference for the post of Director & Professor of Neurosurgery, National Institute of Mental Health & Neuro Sciences, Bangalore, to which he has been appointed on deputation basis.

(c) This selection has caused resentment amongst some C.H.S. Officers.

(d) Till the year 1972, there was no whole-time post of Medical Superintendent for Willingdon and Safdarjang Hospitals. One of the senior-most Superintending Grade I officers in the Hospital was called upon to shoulder the duties of Medical Superintendent. Dr. Sankaran was appointed to that post on 2-5-1971. Later on, when Dr. P. P. Goel, who was senior to Dr. Sankaran was transferred to Safdarjang Hospital, New Delhi, he was appointed as Medical Superintendent of the Hospital.

(e) In accordance with the Central Health Service Rules, 1972 as amended from time to time, post of Director General of Health Services is to be filled in the following manner:—

“The post of Director-General of Health Services shall be filled on the recommendation of D.P.C. by promotion on the basis of merit with due regard to seniority of

(i) officer holding the post of Additional D.G.H.S. or

(ii) Officer holding the post in Level I of Superintending Grade I in the scale of Rs. 2500—125/2—2750 who have rendered service for a period of not less than three years in that category.”

Dr. B. Sankaran fulfilled all the conditions for being appointed to the post of D.G.H.S., New Delhi.

Telephone connection provided in Orissa during last two years

8459. SHRI D. AMAT : Will the Minister of COMMUNICATIONS be pleased to state the number of Telephone Connections provided during the last two years in Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI) : The gross number of new telephone connections provided in Orissa during the last two years, i.e. 1976-77 and 1977-78 is 1660 and 1725 respectively.

Overseas Communication Building at Bombay

8461. SHRI L. L. KAPOOR : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred questions No. 4235 on the 23rd March, 1978, and state ;

(a) the estimated expenditure which would be needed for replacing 111 marble slabs and when this replacing work is likely to be completed and whether the Contractor would be asked to bear this expenditure ;

(b) besides marble slabs having got dislodging what are the other major defects which came into notice after the building was completed; the total amount spent in removing those defects and on whose account that expenditure was debited;

(c) whether the air conditioning machinery/plant equipment has not been functioning properly; and

(d) if so, the nature of defects value of repairs/replacements of such equipments ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI) : (a) The estimated expenditure on replacement of 111 marble slabs would come to Rs 19,000 and would be borne by the Contractor. 27 slabs were replaced in 1972 and the remaining 84 are scheduled to be replaced by the 31st December, 1979.

(b) No major defect has come to notice.

(c) The equipment is functioning properly.

(d) Does not arise.

Ethical Homoeopathy

8462. DR. BHAGWAN DASS RATHOR : Will the Minister of HELATH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the Homeo-Central Council Act, 1973 was aimed at to give protection to every-way pure Homoeopathy, but the opposite activities are in practice;

(b) if so, what action Government propose to take to give protection to the Ethical Homoeopathy for the nation ; and

(c) what steps Government propose to take against those responsible for this ?